necessary to set up at the district level an Employment Generation Council consisting of people's representatives, concerned government functionaries and representatives of credit institutions and of professional and academic bodies in the district. Ths Council should prepare an integrated district employment plan which will help to provide jobs in the industrial, agricultural and services sectors and which will also ensure that the district employment plan and the district credit plan are mutually supportive of each other. In ths district employment plan, there should be special component plans for scheduled castes, scheduled tribes, backward classes and women.

Besides linking the provision of credit with self-employment projects for the educated youth, it will be necessary to provide relevant training on the model of TRYSEM programme. The success of self-employment projects will ultimately depend upon the efficiency of marketing. Therefore, the projects should be taken up only on the basis of a careful analysis of marketing opportunities.

With the spread of education, the number of educated persons seeking employment will increase but it is the expectation that as they gather momentum, the developmental projects and the growth in industry, agriculture and transport will promote increasing opportunities the for gainful employment of the educated unemployed.

Categories of service personnel

373. SHRI JASWANT SINGH:

SHRI HARI SHANKAR BHABHRA:

Will the Minister of DEFENCE be pleased to refer to the reply to Un-starred Ouestion 937 given in the Rajva Sabha on the 7th August, 1980 and state:

(a) the various graded categories of service personnel and their equivalent

Civilian counterparts in the Ministry of Defence; and

to Questions

(b) the rules in force, in the Ministry of Defence (based on the instructions of the Ministry of External Affairs) about allowances payable to the above categories personnel on duty in USA, UK, USSR, Eastern Europe, Western Europe and Japan?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL); (a) The requisite information is given in the enclosed statement.

(b) Defence Services Personnel and Civilians paid from the Defence Services Estimates are governed by Travel Regulations which form part of the Defence Services Regulations. Their rates of allowances are the same and are based on the instructions laid down by the Ministry of External Affairs. The same instructions also govern the rates of allowances for the other civilians in the Ministry of De-dence who are also categorised in the same four grades given in the enclosed statement.

Statement

Grades of Service. Personnel and Civilians Counterparts in the Ministry of Defence

The individuals are divided into four grades for the purposes of travelling allowance/daily allowance. These grades are as under;

- (1) First Grade: This term includes all Commissioned Officers and civi lians in receipt of pay of Rs. 1000 per mensem or above.
- (2) Second Grade; This term includes Junior Commissioned Officers and their equivalents and civilians in receipt of pay of Rs. 650 or more but less than Rs. 1,000 per mensem.
- (3) Third Grade; This term includes Non-Commissioned Officers Civilians in receipt of pay of Rs. 330 or more but less than Rs. 650 per mensem.
 - (4) Fourth Grade: All others.